

HIGH COURT OF ANDHRA PRADESH

ABSTRACT

Judicial Service - Senior Civil Judges - Transfers and Postings -
ORDERS - ISSUED.

ROC.NO.145/2019-B.SPL.

NOTIFICATION NO.138-B.SPL.

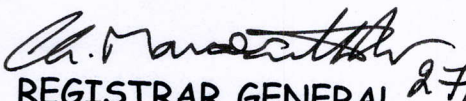
DATED:27.02.2019

The High Court passed the following Transfer and Posting:-

Smt. V.Lakshmi Rajyam, Senior Civil Judge, Kavali, Nellore District, is transferred and posted as Secretary, District Legal Services Authority, Vizianagaram (Post kept vacant)

- i) Smt. V.Lakshmi Rajyam, will immediately handover charge of her post to Senior Civil Judge, Kovur, and proceed to her new station and shall take charge of her post from Senior Civil Judge, Vizianagaram.
- ii) The Senior Civil Judge, Kovur, will be in full additional charge of the post of Senior Civil Judge, Kavali, Nellore District, until further orders.

Note: The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL 27/2
FAC REGISTRAR (VIGILANCE)

- To
1. The Officers concerned.
 2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships kind perusal)
 3. The Registrar General and Other Registrars High Court of Andhra Pradesh.
 4. The Registrar (I.T-cum-Central Project Coordinator), High Court of Andhra Pradesh (with a request to instruct the concerned to upload the High Court's Notification in the High Court's Official Website)
 5. The Accountant General, Andhra Pradesh, Vijayawada, Krishna District.
 6. The Secretary, Law (L.A.& J-Cts.C) Department, Government of Andhra Pradesh, Amaravathi, Guntur District.
 7. The Director of Treasuries and Accounts, Vijayawada, Krishna District.
 8. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad
 9. The Member Secretary, Andhra Pradesh State Legal Services Authority.

10. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court of Andhra Pradesh.
11. The Principal District and Sessions Judges, Nellore and Vizianagaram.
12. The I Addl. District and Sessions Judge, Nellore and Vizianagaram.
13. The Senior Civil Judge, Kavali, Nellore District.
14. The Senior Civil Judge, Kovur, Nellore District.
15. The Secretary, District Legal Services Authority, Vizianagaram.
16. The Senior Civil Judge, Vizianagaram.
17. The District Treasury Officers, Nellore and Vizianagaram.
18. The Sub Treasury Officer, Kavali and Kovur, Nellore District.

19. **THE SECTION OFFICERS:-**
(a) B.Section; (b) Computer Section; (c) D-I Budget; (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Andhra Pradesh.